

Contested commercial cases disposed during the month of JANUARY-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of	Act/Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-390/2022	02.02.2022	ICICI BANK VS. ASHWANI CHAUHAN	PRASHANT KUMAR VS. ANKIT VERMA	9818030800 & 9899090382	02.01.2024	699	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1197/2022	04.05.2022	UNIQUE FARM PVT. LTD. VS. MAHIPAL SINGH	YASHWANT SINGH AND TANIYA VERMA	9310096440 & 9873593459	03.01.2024	609	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP COMM-36/2021	31.03.2021	FOREMOST APPARELS VS. AJAY N. CO.	UDAY ARORA AND AYUSHI AGGARWAL	9810147758 & 9516445638	04.01.2024	1009	No	Contested	-----	-----	Petition U/s 34 of Arbitration Act, 1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-201/2023	31.03.2023	UCO BANK VS. KIYAANSH GARDEN	SUDHA AND GOPAL ARORA	7917614696 & 9634826423	05.01.2024	280	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP COMM-177/2022	07.12.2022	CHAKRA EXPORTS VS. SJR EMBROIDERY	MANIT MOORJANI AND AKSHIT JOSHI	9868277270 & 9811143754	10.01.2024	402	No	Contested	-----	-----	Petition U/s 34 of Arbitration Act, 1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-4094/2021	11.10.2021	PUNJAB NATIONAL BANK VS. SHREE RAM STRIPS	ARUN KUMAR SHUKLA AND K.KIRAN	9312400295 & 9818893995	12.01.2024	823	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2054/2022	27.08.2022	UMESH TYAGI VS. MCD	A.K. HAJELAY AND SANJEET MALIK	8586413614 & 9636436489	20.01.2024	511	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2249/2022	26.09.2022	PREM CHAND SHARMA VS. SRVOSTAR INDIA LTD.	P.K. SHARMA AND BRIJESH SINGH	9810224394 & 9818135634	23.01.2024	484	No	Contested	-----	-----	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	9	CS (COMM)	/1435/2020	07-10-2020	YOGESHWAR KUMAR BANSAL Vs NORTH DELHI MUNICIPAL CORPORATION	Sh S.K.Singh	981116525	02-01-2024	1180	NIL	Contested	NIL	NIL	RECOVERY
			9	CS (COMM)/	2546/2022	24-11-2022	MUKESH GOEL Vs BOSCH LIMITED	Sh. Saurabh Pundir	9811277331	02-01-2024	404	NIL	Contested	NIL	NIL	RECOVERY
			9	CS (COMM)/	876/2023	30-05-2023	DEVENDAR KUMAR Vs SANDEEP SINGH	Ms. Akanshi Jain	9958385162	03-01-2024	214	NIL	Contested	NIL	NIL	RECOVERY
			9	CS (COMM)/	884/2023	31-05-2023	S B ELECTRICAL SWITCHGEAR PVT LTD Vs GURPREET SINGH	Sh. Utkarsh Sharma	9910985431	04-01-2024	214	NIL	Contested	NIL	NIL	RECOVERY
			9	OMP (COMM.)	/111/2020	18-11-2020	BHARAT PETROLEUM CORPORATION LTD Vs M/S VATIKA HOTEL P.LTD	Ms. Shradha Maheshwari	9818254750	05-01-2024	1142	NIL	Contested	NIL	NIL	34
			9	CS (COMM)/	1079/2020	04-08-2020	RISHI RAJ Vs M/s ORLYS FILM PRODUCTIONS	Sh. Rajesh Bhatia	9811331125	06-01-2024	1128	NIL	Contested	NIL	NIL	RECOVERY

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			9	CS (COMM)/	976/2021	22-03-2021	LAXMI REMOTE (INDIA) PVT LTD Vs PRATHAPCHANDRAN NAIR	Sh. Manish Batra	9899350360	08-01-2024	1016	NIL	Contested	NIL	NIL	RECOVERY
			9	CS (COMM)/	1674/2022	08-07-2022	BHARAT BHUSHAN MAHAJAN Vs M/S ANNAPURNA AGRONICS MACHINERY PRIVATE LIMITED	Sh. Dheerendra Kumar	9711925013	20-01-2024	558	NIL	Contested	NIL	NIL	RECOVERY
			9	CS (COMM)/	616/2022	17-02-2022	BINDAL SMELTING PVT. LTD. THR. ITS AR. MS.KOMAL GUPTA Vs POWER AND ENERGY SYSTEMS THR ITS	Sh. Amit Tewari,	9818180025	29-01-2024	706	NIL	Contested	NIL	NIL	RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2704/2022	19.12.2022	PARVEEN JAIN V/S PANKAJ JAIN	SATYA PARKASH GUPTA	8860313311	12.01.2024	389	No	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1614/2022	01.07.2022	ICICI BANK LTD V/S RENAOGLAM PVT LTD	ALOK KUMAR	9911000126	12.01.2024	560	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-609/2023	11.04.2023	SHRI RAM ENGINEERS V/S PRASHANT ELECTRIO	NAVEEN BHARDWAJ	9811899279	22.01.2024	286	No	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	ARBITRATION	OMP (I) COMM-121/2023	05.07.2023	SUMIT PAUL V/S HDFC BANK LTD	SATISH PARKASH GUPTA	7042198312	27.01.2024	206	No	SET ASIDE	-----	-----	ARBITRATION
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2536/2022	22-11-2022	M/S MANMOHAN SINGH WADHWA CONSTRUCTIONS PVT LTD Vs MUNICIPAL CORPORATION OF DELHI	SH. PANKAJ KUMAR VERMA	9910878747	03-01-2024	407 DAYS		CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1444/2022	03-06-2022	M/S SHAKTI TRADING CO. Vs M/S ABS BEVERAGES AND ORS.	SH. A.K. TRIVEDI	9871441764	09-01-2024	585 DAYS		CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/955/2022	26-03-2022	M/S MEWA MISHRI ENTERPRISES PVT. LTD. Vs M/S PRATIK STEELSCASTING PVT. LTD.	SH. PRAMOD KUMAR AGGARWAL	9810682372	10-01-2024	655 DAYS		CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/465/2023	15-03-2023	CANARA BANK Vs RAJENDER AND ANR	SH. CHANDRA BHUSHAN TIWARI	9654643317	11-01-2024	302 DAYS		CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	OBJECTION U/S 34 OF ARBITRATION AC	OMP (COMM.)/4/2023	05-01-2023	BANSI DHAR MOTWANI AND ANr. Vs M/S G E MONEY FINANCIAL SERVICES PVT LTD	Dr. PRADEEP SEHRAWAT	9810147299	12-01-2024	372 DAYS		CONTESTED	NA	NA	OBJECTION U/S 34 OF ARBITRATION AC
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY OF MONEY	CS COMM-2892/2021	ANSUL GUPTA	21.08.2021		03.01.2024	855 Days	YES	NIL	14 DAYS	CONTESTED	NA	NA
				RECOVERY OF MONEY	CS COMM-1923/2021	TULISON PHAR	23.06.2021		06.01.2024	917 Days	YES	NIL	15 Days	CONTESTED	NA	NA
				RECOVERY OF MONEY	CS COMM-2287/2022	PANKAJ ARORA	06.10.2022		09.01.2024	455 Days	YES	NIL	4 Days	CONTESTED	NA	NA

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				RECOVERY OF MONEY	CS COMM-969/2022		SH. RAJESH KH			09.01.2024	646 Days	NO	NIL	19 Days	CONTESTED	NA	NA	
				SPECIFIC PERFORMANCE	OMP (I) COMM)-243/2023		AAKASH EDUC			11.01.2024	304 Days	NO PETITION U/S 9 OF ARBITRATION	NIL	7 Days	CONTESTED	NA	NA	
				SPECIFIC PERFORMANCE	CS COMM-2395/2022		SANYAM KAUSI			12.01.2024	437 Days	YES	NIL	9 Days	CONTESTED	NA	NA	
				SPECIFIC PERFORMANCE	CS COMM-433/2021		SIR GANGA RAM			16.01.2024	1062 Days	NO	NIL	10 Days	CONTESTED	NA	NA	
				RECOVERY OF MONEY	CS COMM-1076/2020		NIKE INNOVATI			19.01.2024	1253 Days	YES	NIL	09 Days	CONTESTED	NA	NA	
				SPECIFIC PERFORMANCE											CONTESTED	NA	NA	
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL															
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	834/2022	07.03.2022	RAJENDER WALIA VS S.K. SINGH NDMC		9811161525	05.01.2024	669	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY		
			302	CS(COMM)	437/2019	08.04.2019	ICICI BANK LTD. VS CHETNA RAJESH PORWAL AND BHALLA SRS.		9.81E+009	30.01.2024	1758	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY		
			302	CS(COMM)	1245/2020	31.08.2020	ICICI BANK LTD. VS MOHIT TYAGI LILA KRISHAN SUKHIJA PROP		9.91E+009	06.01.2024	1223	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY		
			302	OMP(COMM)	23/2023	16.02.2023	M/S VARDHMAN ENTERPRISES VS M/S JAI DAYAL KAPOOR	HITESH KUMAR BHARDWAJ	9.81E+009	20.01.2024	338	NA	CONTESTED		NA	PETITION U/S 34 OF ARBITRATION AND CONCILIA		
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL															
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1864/2019	09/09/19	SIPKA SALES CORPORATION vs SUSHIL JAISWAL	GAURAV ARORA	8800272829	23/01/24	1597							
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/40/2020	16/03/20	DEVANSHU GUPTA VS AAKASH EDUCATIONAL SERVICE LIMITED	AKANKSHA SRIVASTAVA	--	15/01/24	1400							
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/5583/2021	24/12/21	JITENDER KUMAR VS NITIN GAUTAM	SHARAM VIR VATS	9818365011	20/01/24	757							

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			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/172/2021	15/01/21	M/s CHIRANGI LAL BIMAL KUMAR VS MAYANK KUMAR MOUTANI	VIKAS GUPTA	9650025115	19/01/24	1099						
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/2728/2022	21/12/22	M/S KBB NUTS PVT LTD. VS SHRI RAM TRADERS	PASANA PAHUL	9871270660	16/01/24	391						
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/428/2021	08/02/21	M/S S.R. ECOMMERCE FACTORY PVT. LTD. VS USHA JAIN	NAVDEEP SINGH	9811311660	03/01/24	1059						
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/770/2023	09/05/23	SMT. POONAM AGGARWAL VS SHRI RAKESH	BHASKAR TIWARI	9810146082	18/01/24	254						
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL														
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/648/2021	22/02/21	SURAJ PRAKASH SHARMA VS NORTH DELHI MUNICIPAL			08/01/24	1050	-	Contested				
			310	OMP (COMM)	OMP (COMM.)/30/2022	03/03/22	RACHNA GULATI Vs M/S SHRIRAM TRANSPORT FINAN			09/01/24	677	-	Contested				
			310	ARB. A (COMM)	ARB. A. (COMM.)/6/2023	09/12/23	Vinod Kumar Goyal Vs M/s Equitas Small Finance Bank Lt			12/01/24	34	-	Contested	Appeal U/s	37(2)(b) of	the Arbitrat	
			310	ARB. A (COMM)	ARB. A. (COMM.)/7/2023	09/12/23	Vinod Kumar Goyal Vs M/s Equitas Small Finance Bank Lt			12/01/24	34	-	Contested	Appeal U/s	37(2)(b) of	the Arbitrat	
			310	ARB. A (COMM)	ARB. A. (COMM.)/8/2023	13/12/23	Vinod Kumar Goyal Vs M/s Equitas Small Finance Bank Lt			12/01/24	30	-	Contested	Appeal U/s	37(2)(b) of	the Arbitrat	
			310	CS (COMM)	CS (COMM)/932/2021	17/03/21	UMESH GUPTA Vs MUNICIPAL CORPORATION OF DEL			18/01/24	1037	-	Contested				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS (COMM)	1754/2019	05.09.2019	SH. RAJINDER SINGH V/S VIKAS PATEL	DHEERAJ KUMAR	9311050179	04.01.2024	1582	NIL	DISMISSED	NIL	NIL		
				CS (COMM)	2006/2019	10.10.2018	SUGHANDHI SNUFFIKING V/S TRIVENI BHANDAR ZARDA	J.P.SHARMA	9.87E+009	18.01.2024	1926	NIL	DECREE	NIL	NIL		
				OMP (COMM)	16/2023	03.02.2023	DEVBHOOMI AUTOMOBILES P LDT V/S AXIS BANK LTD	GAUTAM PANJWANI	9.89E+009	24.01.2024	355	NIL	PETITION ALLOWED	NIL	NIL		
				OMP (COMM)	43/2021	19.06.2023	SHRI BIHARI JI V/S BHARAT PETROLIUM CORPORATION LTD	SANYA LAMBA	9.65E+009	27.01.2024	952	NIL	PETITION ALLOWED	NIL	NIL		

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13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL														
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	o	CS (COMM)/81/2019	03-12-2018	STATE BANK OF INDIA VS RAVI KUMAR	SHALINI UPADHAYAYA(P),	o	03-12-2018	1877	Yes	DECREE	Nil	Nil		
						02-07-2019	M/S SHYAM INDUSTRIES LTD Vs RAJEEV KUMAR PROPRIETOR OF M/S ELECTRIC CONTRACTOR	DEEPAK MOHAN(P),		02-07-2019	1673	Yes	DECREE	Nil	Nil		
						26-11-2021	M/S SANDOW INDUSTRIES Vs M/S REX GLOBAL LTD	ANIL SHARMA(P),		26-11-2021	796	Yes	DECREE	Nil	Nil		
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	ARBTN	Civ DJ/896/2018		MURTAZA ALI Vs PUNJAB GASKETS INDUSTRIES AND ANR	07-08-2018	Gaurav Seth	9717355900	15-01-2024	1975 Days	No	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/39/2020		SH RAKESH GUPTA Vs M/S MARK SPLENDOUR NONWOVENS P	20-01-2020	Ramesh Kumar Gopala	9868638544	08-01-2024	1821 Days	No	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/197/2021		SH GURDEEP SINGH Vs M/S LAGRANDE SOLITAIRE PVT LTD	19-03-2021	Rajesh Bhatia	9911331125	24-01-2024	1030 Days	No	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/77/2022		M/S FUJIKAWA POWER THROUGH SHAIKENDRA MISHRA Vs	29-01-2022	Achin Mittal	7840042424	30-01-2024	730 Days	No	CONTESTED	NIL	NIL	
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	CS COMM	OMP (COMM.)/4/2019	08-03-2019	SHALEIN KALIA LAJPATI KALIA Vs M/S DEWAN HOUSING FINANCE CORPORATION LTD AND ANR	08-03-2019	Harish Parashar	9811255224	04-01-2024	1763		DISMISSED	---		
				CS COMM	CS (COMM)/965/2022	08-12-2022	NIKUNJ WOODS PRIVATE LIMITED Vs M/S GUJARAT COLOURLAM PRIVATE LIMITED	08-12-2022	Anirudh Gupta	8851585214	08-01-2024	396		DECREE	---		
				CS COMM	CS (COMM)/426/2021	24-09-2021	M/S FNG CLEAN AND HYGIENE P. LTD. Vs VIKAS CHAURADIYA PROP. M/S KOMAL AGENCY	24-09-2021	Mahendra Singh	9810740437	18-01-2024	846		DISMISSED	---		
				CS COMM	CS (COMM)/382/2023	10-05-2023	STATE BANK OF INDIA Vs MR RAHUL CHAUDHARY	10-05-2023	Ashok Kumar	9811896060	18-01-2024	253		DECREE	---		
				CS COMM	CS (COMM)/822/2022	14-10-2022	MS NPT PAPERS PVT LTD Vs SANJAY KALIA	14-10-2022	Kushgara Bansal	9999448797	19-01-2024	462		DECREE	---		
				CS COMM	OMP (COMM.)/19/2023	04-07-2023	MESSERS INTERNATIONAL ORTHOPEDIC REHABILITATION AND PREVENTION INDIA	04-07-2023	Pardeep Dhैया	9818894347	29-01-2024	209		DISMISSED	---		
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/661/2021	15/12/21	MS. SUKARMA SOLE PROP. M/S KRISHNA PRE/FEB, Vs M/S PAWAN ENTERPRISES PROP. BHUPENDER GAHLAWAT	03/01/24	749	NA	DISMISSED	Nil	Nil				

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				CS (COMM)	CS (COMM)/577/2021	22/11/21	M/S OKAYA FUJIKAWA POWER PVT LTD Vs CHANCHAL RANI PROPRIETOR OF M/S V.D. TRADERS	ACHIN MITTAL	9811112729	09/01/24	778	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/88/2023	20/01/23	NIKUNJ WOODS PRIVATE LIMITED Vs KRISHNA STEEL FURNITURE	ASHISH GUPTA	9811993041	16/01/24	361	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/30/2022	05/01/22	M/S R. N. POLYMERSTHROUGH ITS PROPRIETORNAMELY SHRI JAGAN NATH AGGARWAL Vs M/S DEV	AMIT UPADHYAY	9897488297	24/01/24	749	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/429/2023	01/06/23	M/S ABM ADVERTISING Vs NIYATI COMMUNICATIONS PVT LTD	KK SINGH	9891416768	27/01/24	240	NA	DISMISSED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL													
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS COMM	537/2018	25/08/18	M/S DISTRIBUTION MARS PANKAJ SHARMA VS									
				CS COMM	45/2018	24/11/18	RAVI SURI VS FRIENDS HOSPITALITY									
				CS COMM	46/2018	24/11/18	RAVI SURI VS DNJ HOSPITALITY									
				CS COMM	47/2018	24/11/18	RAVI SURI VS DNJ HOSPITALITY									
				CS COMM	536/2021	10/08/18	NIKUNJ WOODS PVT. LTD, VS M.R. PANELS									
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	EX(COMM)	227/2023	16.09.2023	M/S S.L. ELECTROMECH PVT. LTD. VS. DELHI STATE INDUSTRIAL AND INFRASTRUCTURE CORPORATION	VIVEKANAND SENWAL	9810149231	06.01.2024	135	NO	STATISFIED	NIL	NIL	EXECUTION
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		NIL													
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		NIL													
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	13	Civil Suit	CS (COMM)/138/2021	27-3-21	INDIAN BANK Vs RAM NARAYAN SAH	Sh. Jasdev Singh	9873793171	02-01-24	1011	Yes	DECREED	NIL	NIL	Recovery Suit
			14	Civil Suit	CS (COMM)/247/2022	11-5-22	BANK OF BARODA Vs M/s OCEAN MARKETING & ANR	Ms Shweta	9711222478	02-01-24	601	Yes	DEGREE	NIL	NIL	Recovery Suit

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			15	Civil Suit	CS (COMM)/565/2022	23-9-22	MAYANK GUPTA Vs ADITYA BIRLA FASHION & RETAIL LTD	Ms Sanchita	9971617786	03-01-24	467	Yes	DECREED	NIL	NIL	Recovery Suit
			16	Civil Suit	CS (COMM)/231/2023	4-5-23	PUNJAB NATIONAL BANK Vs MOHD SHAKIR HUSSAIN	Sh Saurav Bhasin	9971617786	04-01-24	245	Yes	DECREED	NIL	NIL	Recovery Suit
			17	Civil Suit	CS (COMM)/141/2020	18-9-20	M/S HINDUSTAN UNILEVER LTD Vs ANAND MARKETING	Sh Sohit Chaudhary	9811079695	04-01-24	1203	Yes	DECREED	NIL	NIL	Recovery Suit
			18	Civil Suit	CS (COMM)/78/2023	15-2-23	M/s LEXUS GRANITO INDIA LTD Vs M/s SHRI OM TRADERS	Sh M R Jangid	9810828193	05-01-24	324	Yes	DECREED	NIL	NIL	Recovery Suit
			19	Section 34 of the Arbitration & Conciliation Act	OMP (COMM.)/30/2023	10-5-23	M/S DUSTERS TOTAL SOLUTION SERVICES PVT LTD Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI	Sh Anupam Kishore Sinha	8,510E+010	25-01-24	260	NA	DISMISSED	NIL	NIL	Petition U/s 34 of the Arbitration & Conciliation
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6	Commercial	CS(COMM)159/2022	26-2-22	TOMAR ELECTRICALS VS WITS INTERIOR	RAMENDER SINGH SASAN	9250922672	03-01-24	676	YES	DECREED	NOT FILED	N/A	CIVIL SUIT
			6	Commercial	OMP(COMM) 3/2022	10-1-22	PUSHPAK CAR RENTAL VS TOYOTA FINANCIAL SERVICES	DEEPAK ACHARYA	9810565959	09-01-24	729	NOT REQUIRED	ALLOWED	NOT FILED	N/A	U/S 34 ARBITRATION & CONCILIATION ACT
			6	Commercial	OMP(COMM) 9/2023	8-2-23	ADVANCE CROP CARE PVT LTD Vs CENTRAL WAREHOUSING	PREM PRAKASH	8076611363	19-01-24	345	NOT REQUIRED	ALLOWED	NOT FILED	N/A	U/S 34 ARBITRATION & CONCILIATION ACT
			6	Commercial	OMP(COMM) 12/2022	10-3-22	HAR BHAGWAN VS AXIS BANK	DURGA PRASAD SHUKLA	9871318900	22-01-24	683	NOT REQUIRED	ALLOWED	NOT FILED	N/A	U/S 34 ARBITRATION & CONCILIATION ACT
			6	Commercial	CS(COMM)212/2020	5-8-20	KARTAR SINGH KOCHAR VS ICICI BANK	SIDDHARTH NANWAL	9599138139	25-01-24	1268	YES	DECREED	NOT FILED	N/A	U/S34 CPC
25	SH. SANDEEP YADAV	South	NIL													
26	SH. RAJEEV BANSAL	South	29, New Court Block-II	Commercial	OMP (COMM.)/46/2022	27-08-2022	INDIAN INSTITUTE OF TECHNOLOGY Vs PURNANAND	Ravindra Agarwal	9818334269	18-01-2024	509	No	Contested	Not Filed	N.A.	Petition U/s 34 of A&C Act, 1996
			29, New Court Block-II	Commercial	CS (COMM)/326/2022	26-05-2022	M/S EMBEE DIAGNOSTICS PVT. LTD Vs FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	MANU BANSAL, BALVINDER S MOUJI	910518080	04-01-2024	588	Yes	Contested	Not Filed	N.A.	U/o 37 R-1&2 CPC
			29, New Court Block-II	Commercial	CS (COMM)/464/2022	17-08-2022	EIH LIMITED Vs RAJAN HOODA	ABHISHEK SHARMA	9810076398	10-01-2024	511	Yes	Contested	Not Filed	N.A.	CPC
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/DJ/208/2019	13.12.2019	M/S ISRANI BUILDWELL P. LTD. VS NARESH KUMAR & ORS.	ASHOK CHHAPARIA	9312209463	22-01-24	1501	No	PLAINT REJECTED	Not Filed	N.A.	SUIT FOR RECOVERY

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
			40, New Court Block-II	Commercial	CS(COMM)609/2022	01.11.2022	M/S AGARWAL JAGRAN PRAKASHAN LTD. VS GOOD MORNING INDIA MEDIA P. LTD.	POONAM ATEY	9718636340	08-01-24	434	No	DECREE	Not Filed	N.A.	SUIT U/O 37 CPC OF COMMERCIAL COURTS
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL													
29	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	14	CS/COMM/487/2021	OMP (COMM.)/124/2019	11/20/19	M/S SUN CORP Vs M/S PAISALO DIGITAL	PURUSHOTTAM KUMAR JHA	N/A	1/8/24	1510	YES	Contested	--	--	
				CS/COMM/1430/2018	CS (COMM)/491/2019	12/2/19	SURAJ SINGH Vs MINISTRY OF NEW AND RENEWAL ENERGY	PRAVEEN SAWARIA	N/A	1/10/24	1500	YES	Contested	--	--	
				CS/COMM/18/2023	CS (COMM)/425/2021	9/29/21	BANK OF BARODA Vs MR AMITESH SINGH	SUMEET ANAND	N/A	1/12/24	835	YES	Contested	--	--	
				CS/COMM/740/2022	CS (COMM)/552/2021	11/27/21	M/S TRANSTEK INFOWAYS PVT. LTD. Vs GULSAN ARORA	PANKAJ KUMAR	N/A	1/12/24	776	YES	Contested	--	--	
				CS/COMM/298/2022	CS (COMM)/174/2021	3/16/21	SMART SYSTEMS SOLUTIONS PRIVATE LIMITED Vs MUKESH SHARMA	M. ABHIJNAN	N/A	1/16/24	1036	YES	Contested	--	--	
				CS/COMM/42/2018	CS DJ/1488/2018	10/4/18	M/S AGARWAL AGENCIES PVT LTD Vs M/S JAI TOKH RAM PAPER JOB WORKS	A.P. DUBEY	N/A	1/20/24	1934	YES	Contested	--	--	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/271/2023	3/21/23	M/S V.J. INFONET PVT LTD Vs JYOTSNA SHARMA (SOLE PROPRIETOR ALPHATEL NETWORK	ANISHA MATHUR (P)	9.97E+009	1/12/24	297	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/1137/2022	11/23/22	STATE BANK OF INDIA Vs SMT RAJWATI	AMIT KUMAR SINGH (P)	7.84E+009	1/20/24	423	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/189/2023	2/24/23	VIJAY JAIN Vs DIOS LIFESCIENCES PRIVATE LIMITED	VIKASH JAIN (P)	9911331276, 9716528911	1/20/24	330	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/315/2021	8/27/21	BINOD SHAW Vs M/S SIMPLEX INFRASTRUCTURE LTD.	MANISH KUMAR MISHRA (P)	9.87E+009	1/22/24	878	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/609/2023	7/4/23	STATE BANK OF INDIA Vs JITENDER KUMAR	AMIT KUMAR SINGH (P)	7011848842, 7838773507	1/29/24	209	YES	Contested	--	--	
				COMMERCIAL SUIT	CS DJ/752/2018	5/15/18	BHALLA INTERNATIONAL Vs TRANSWORLD SHIPPING AND LOGISTICS LTD.	ANIL HoodA (P)	9.81E+009	1/30/24	2086	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/336/2019	8/7/18	LEVI STRAUSS AND CO. Vs DILSHAD			1/31/24	2003	YES	Contested	--	--	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of	Act Section
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	OMP/COMM	OMP (COMM.)/86/2023	9/26/23	MILLENNIUM SEVEN SEAS SERVICES PRIVATE LIMITED Vs YES BANK LTD	SUNIL KUMAR(P),	9.87E+009	1/2/24	98	NO	Contested	--	--	
				OMP/COMM	OMP (COMM.)/87/2023	9/26/23	MILLENNIUM SEVEN SEAS SERVICESPRIVATE LIMITED Vs YES BANK LIMITED, A BANKING	SUNIL KUMAR(P),	9.87E+009	1/2/24	98	NO	Contested	--	--	
				OMP/COMM	OMP (COMM.)/88/2023	9/26/23	MILLENNIUM SEVEN SEAS SERVICES PRIVATE LIMITED Vs YES BANK LTD A BANKING COMPANY	SUNIL KUMAR(P),	9.87E+009	1/2/24	98	NO	Contested	--	--	
				OMP/COMM	OMP (COMM.)/89/2023	9/26/23	MILLENNIUM SEVEN SEAS SERVICES PRIVATE LIMITED Vs YES BANK LIMITED, A BANKING COMPANY	SUNIL KUMAR(P),	9.87E+009	1/2/24	98	NO	Contested	--	--	
				Commercial Suit	CS (COMM)/632/2023	7/7/23	BANK OF INDIA Vs AJAY ARORA	SUDEESH KUMAR(P),	9.36E+009	1/8/24	185	NO	Contested	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	EXECUTION PETITION	EX/303/2021	7/31/21	KALAWATI CHANANA @ KALA CHANANA Vs SHIV KUMAR SHARMA	DAVINDER SINGH	9.82E+009	1/6/24	889	NO	Contested	--	--	
33	MS NIRJA BHATIA	SOUTH-EAST	30	Commercial	567/2022	03.6.2022	Daman Preet Singh Chawla vs Arun Maggo	Mr. Sanjog Singh	8.89E+009	19.01.2024	406	NIL	Decreed	NIL	NIL	
				Commercial	568/2022	03.6.2022	Daman Preet Singh Chawla Vs Renu Maggo	Mr. Sanjog Singh	8.89E+009	19.01.2024	406	NIL	Decreed	NIL	NIL	
				Commercial	400/2022	06.5.2022	Param Pal Singh Vs Arun Maggo	Mr. Sanjog Singh	8.89E+009	23.01.2024	627	NIL	Dismissed	NIL	NIL	
				Commercial	537/2022	30.5.2022	Param Pal Singh Vs Renu Maggo	Mr. Sanjog Singh	8.89E+009	23.01.2024	414	NIL	Decreed	NIL	NIL	
				Commercial	382/2022	06.4.2022	M/S Deep Blu Express Vs Govind J.Yadav	Mr. Manish Kumar	9717505475	30.01.2024	664	NIL	Decreed	NIL	NIL	
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	Commercial Suit	CS DJ/1016/2018	10-07-2018	M/S DESTINIUM PHARMAZA Vs M/S MOOL CHAND KHAIRATI RAM TRUST	K. BHADAURI	9810368108	23-01-2024	1629	yes	DISMISSED ON MERITS	---	---	
				Commercial Suit	CS DJ/1195/2018	14-08-2018	M/S HIMALAYAN FLORA AND AROMAS PVT LTD Vs SOUTH DELHI MUNICIPAL CORPORATION	NAND MISHR	8.83E+010	06-01-2024	1971	yes	DECREEED	---	---	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	OMP (COM)	67/22	17.12.2022	DELHI SKILL MISSON VS SAMUAL FOUNDATION	YOGESH SAINI	9990139169	25.01.2024	405	NO	CONTEST / DISMISS	NO	NO	
			39	OMP (COM)	04/2020	07.01.2020	P. MUKHEJEE VS GOYAL ENTERPRISES	ASHUTOSH BHATTACHARJEE	9.89E+009	1/27/24	1482	NO	CONTEST / DISMISS	01/27/24	NO	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL													
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS Comm	161/2021	20-09-2021	SUDHIR KUMAR MITTAL VS COMMUNITY HEALTH MISSION & ORS	RAJ KUMAR SHARMA	9212084750	16-01-2024	731	YES	DECREED	16-01-2024	ON THE SAME DAY	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	11/2020	28-01-2020	SAKET SACHDEVA Vs ANIL PANDIT AND ANR	DEVNESH AGARWAL	9718433130	09.01.2024	1442	N/A	decreed	No Execution filed till date	-	
				C.S. (COMM)/	69/2021	11-11-2021	M/S KALA KAMLA CHITS PVT LTD Vs RAJ KUMAR SINGH AND ORS	ANKIT GUPTA	9818939888	12.01.2024	792	N/A	decreed	N/A	-	
				CS	28/2020	05.02.2020	SHANKAR LAL GAUTAM Vs RAJIV SHARMA AND ORS	SUDHIR KUMAR SHARMA	9811909472	18.01.2024	1443	N/A	contested	N/A	-	
				C.S. (COMM)	65/2021	22.10.2021	M/S J.P. POWER INDUSTRIES THROUGH ITS PROP. MR. SANJAY AHUJA Vs M/S S.M. TYRE TUBE AND TRADING CO.	NIMISH CHIB	9958683230	24.01.2024	824	N/A	dismissed	N/A	-	
				CS	282/2022	14-11-2022	M/S S. M. TRYA, TUBE AND TRADING CO. Vs MS. J.P. POWAR INDUSTRIES	S K CHAUDHARY	8178635246	24-01-2024	436	N/A	dismissed	N/A	-	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/807/2023	11/06/2023	M/S GRACIAS ELECTRONICS VS. M/S GOYAL ELECTRICAL	SH. MANISH	90.87E+009	01/05/2024	60	YES	DISMISSED	EXECUTION	NO	
				CS(COMMERCIAL)	CS (COMM.) 394/2021	10/11/2021	RAJ KUMAR SINGH VS. JAY SHARMA	SH. DEEPAK	90.82E+009	01/06/2024	817	YES	DECREED	EXECUTION	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM.) 561/2022	10/06/2022	VARUN AGGARWAL VS. YOGESH DHAWAN	MS. AKANSHI	9.96E+009	01/11/2024	462	YES	DICREED	EXECUTION	NO	
				CS(COMMERCIAL)	CS (COMM.) 140/2021	03/05/2021	RAVITA PANWAR VS. RITU	SH. VINAY KUMAR	9.71E+009	01/12/2024	678	YES	PARTLY ALLOWED	EXECUTION	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM.)563/2022	09/29/2022	VIRENDER KUMAR VERMA VS. M/S JAI KRISHNA ESTATE PVT LTD.	SH. ARPIT JAIN	9.81E+009	01/18/2024	477	YES	DECREED	EXECUTION	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM.) 284/2023	05/29/2023	VAISH CHEM PVT LTD.	SH. MOHIT CH	7.88E+009	01/20/2024	236	YES	DECREED	EXECUTION	NO	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ /773/2023	10/27/2023	SHRI ASHISH JAIN VS. SH. PREM KUMAR	SH. PREM KUMAR	9.87E+009	01/20/2024	85	YES	ALLOWED	EXECUTION	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/646/2022	10/15/2022	.SERVICES INDIA LTD. VS. MS. EKTA CHAUDHARY	MS. EKTA CHAUDHARY	011-457202	01/24/2024	466	YES	DISMISSED	EXECUTION	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM.) 6/2023	01/06/2023	VEE PEE FABRIC PVT. VS. MS. SAMRIDDHI	MS. SAMRIDDHI	9.65E+009	01/25/2024	384	YES	DISMISSED	EXECUTION	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (COMM.) 22/2022	12/14/2020	INTERGLOBE BUSINESS VS. SH. VIPIN KUMAR	SH. VIPIN KUMAR	9.81E+009	01/27/2024	139	YES	DISMISSED	EXECUTION	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM.) 538/2022	09/22/2022	CHIRAG GUPTA VS. THE DR. RITA SANGHAVI	DR. RITA SANGHAVI	9.95E+009	01/29/2024	494	YES	DISMISSED	EXECUTION	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		57		CS COMM 150/2023		STATE BANK OF INDIA VS. SUBODH KUMAR	SUBODH KUMAR	9811375940	01/27/2027	315	Yes	DECREED	Execution	nil	
			57		CS COMM 156/2023		BANK OF BARODA THROUGH MR PANKAJ KUMAR V/S PRADEEP GUPTA VS. SUDHA SHUKLA	SUDHA SHUKLA	9.82E+009	01/29/2024	313	Yes	DECREED	Execution	nil	
41	SH. SURENDER S. RATHI		303, New Court Building		CS (COMM)/193/2022	14-03-2022	SABARWAL TRADING PVT VS. HEMANT SOIN	HEMANT SOIN	Not found on	10-01-2024	667	Y	DECREED	NA	NA	
					CS (COMM)/398/2023	08-08-2023	POONAM ARORA Vs SPICE MANOJ KUMAR	Manoj Kumar	Not found on	23-01-2024	168	Y	DECREED	NA	NA	
					CS (COMM)/189/2023	10-04-2023	UNION BANK OF INDIA VS. SAMARENDRA	SAMARENDRA	Not found on	24-01-2024	289	Y	DECREED	NA	NA	
					CS (COMM)/326/2020	03-03-2020	AJAY GUPTA Vs VINAY GOPAL K TREHAN	P K TREHAN	Not found on	09-01-2024	1410	Y	DECREED	NA	NA	
					CS (COMM)/221/2022	26-03-2022	CHAND RANI AND ORS VS. VICHITRA KUMAR	VICHITRA KUMAR	Not found on	10-01-2024	653	Y	DISMISSED	NA	NA	
42	SH. REETESH SINGH		C No 304 Sh. Reetesh Singh DJ (comm-04)		CS(COMM)/238/2022	02-04-2022	SHUBHAM JAIN VS RAJENDRA KUMAR AGARWAL & ANR.	MAYANK RUSTAGI	9810793583	05-01-2024	643 DAYS	-	DECREED	Execution not filed till date		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
					CS(COMM)/06/2022		PUNJAB & SIND BANK VS ALKA NARAYAN & ORS.	SUDHIR KUMAR GUPTA	9868927179	08-01-2024	734 DAYS	-	DECREED	Execution not filed till date		
					CS(COMM)/436/2022		TIRUPATI DENIM VS SHREE JAI GURUDEV TEXTILE AGENCIES	KAPIL SINGHAL	9811330059	15-01-2024	549 DAYS	-	DECREED	Execution not filed till date		
					CS(COMM)/225/2020		S.K. KATIYAR VS M/S TENON FACILITY MANAGEMENT I PVT. LTD.	SHUBHAM PANDEY	9899237692	25-01-2024	1974 DAYS	-	DECREED	Execution not filed till date		
					CS(COMM)/226/2020		M/S TENON FACILITY MANAGEMENT PVT. LTD. VS S.K. KATIYAR	SHUBHAM PANDEY	9899237692	25-01-2024	1959 DAYS	-	DECREED	Execution not filed till date		
					CS(COMM)/142/2022		PRAVESH GUPTA VS PUNEET AMARJEET SINGH BHASIN	R.S. JUNEJA	7011896266	30-01-2024	705 DAYS	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS COMM-107/2019	26-04-2019	M/S R.S POLYMER VS M/S NEW PUNJAB AGRO CO. AND ORS.							18-12-2023		
					CS COMM- 752/2022	20-09-2022	JAGRITI PLASTICS LTD VS AARAV PACKAGING PVT LTD.							18-12-2023		
					CS COMM- 296/2023	24-04-2023	SAMBAL JAIN AND ORS. VS PRAVEEN GUPTA AND ORS.							20-12-2023		
					CS COMM- 663/2022	08-08-2024	EMGREEN IMPEX LITS VS SHURI PLASTIC PVT LTD.							21-12-2023		
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/627/2022	02.08.22	Powertex Tools Co. (P) Ltd. Vs. Priya Garg							02.01.24		
					CS/COMM/660/22	08.08.22	Napin Impex Ltd. Vs. Bagpoly Enterprises							02.01.24		
					CS/COMM/539/21	12.10.21	M/s Paragon Industries Vs. M/s K.K Industries & Ors.	1						03.01.23		
					CS/COMM/392/22	09.05.22	M/s Century World Vs. Apaar Homez Mart Pvt. Ltd.							03.01.23		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
					CS/COMM/195/22	09.05.22	Amol Bhatnagar Vs. Aditya Kr. Ojha							04.01.24		
					CS/COMM/364/21	30.07.21	Ayush Flexpack Pvt. Vs. Amol Bhatnagar							04.01.24		
					CS/COMM/293/21	09.04.21	Suman Sarkar Vs. M/s Jagannath Institute of Management Sciences							09.01.24		
					CS/COMM/698/21	10.12.21	M/s NGE Power Pvt. Ltd. Vs. M/s Sunfuel Technologies							10.01.24		
					CS/COMM/247/19	20.08.19	M/s Anjala Exhibitors Pvt. Ltd. Vs. M/s Immarat Construction & Ors.							11.01.24		
					CS/COMM/264/21	30.03.21	M/s Ashu Textiles Vs. M/s CKX Vivah Collection							12.01.24		
					CS/COMM/867/22	15.11.22	M/s Gurnam Traders Vs. M/s Guilder Group							12.01.24		
					CS/COMM/594/21	08.11.21	M/s Shekhar And Co. Vs. M/s Ridhi Sidhi Leather Cloth Industries							17.01.24		
					CS/COMM/52/20	31.01.20	M/s Indu Arts Vs. M/s Gowtham Cotton Kapur India And Ors.							18.01.24		
					CS/COMM/195/20	05.11.20	Amol Bhatnagar Vs. Aditya Kr. Ojha							18.01.24		
					CS/COMM/364/21	30.07.21	Ayush Flexpack Pvt. Vs. Amol Bhatnagar							18.01.24		
					CS/COMM/480/21	20.09.21	Smt. Sushma Jain Vs. M/s Samridhi Kitchen Appliances							20.01.24		
					CS/COMM/277/21	01.04.21	Bhupinder Kaur Vs. M/s IDBI Bank Ltd.							22.01.24		
					CS/COMM/88/22	11.02.22	IDBI Bank Ltd. Vs. Bhupinder Kaur							22.01.24		
					CS/COMM/266/22	18.04.22	Swift Secritas (P) Ltd. Vs. M/s Graphics Unlimited							22.01.24		

